the Minister of PETROLEUM be pleased to state:

- (a) whether crude oil imports during the Seventh Five Year Plan are expected to go up;
- (b) whether oil imports are anticipated to rise from nearly 13.5 million tonnes during the current year to 22 million tonnes in 1989-90 i.e. the terminal year of the Seventh Plan;
- (c) the total import bill at the current prices during 1984-85 and the import bill likely to go up during the Seventh Plan period; and
- (d) the steps proposed to be taken to augment domestic supplies during the Seventh Plan in order to become self-sufficient in the matter of crude oil requirement?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Crude oil imports in the Seventh Plan will be worked out after oil production estimates are finalised in the light of plan allocations.

- (b) and (c). Does not arise.
- (d) Some of the steps to increase indigenous production are: use of enhanced oil recovery techniques, intensification of workover operations and intensification of exploration in less precisely known geological regions and induction of advanced technology.

Crash of I.A.F. Aircrafts in Jamnagar and Gorakhpur

*463. SHRI C. MADHAV REDDY: SHRI HARISH RAWAT:

Will the Minister of DEFENCE be pleased to state:

- (a) whether two I.A.F. aircrafts crashed in Jamnagar and Gorakhpur during the third week of March, 1985;
 - (b) if so, the causes of accidents;
- (c) the estimated loss of life and property; and
 - (d) whether any inquiry into the causes

of accidents has since been conducted and if so, the details thereof?

THE MINISTER OF DEFENCE (SHR1 P.V. NARASIMHA RAO): (a) Three IAF aircraft were lost during accidents on 19th and 20th March 85 at Gorakhpur and Jamnagar.

- (b) and (d). Courts of Enquiries have been ordered to investigate into the causes of these accidents.
- (c) Three Air Force Officers were killed in the above two accidents—two on 10th March at Gorakhpur and one on 20th March at Jamnagar. The three aircraft involved in the accidents were totally destroyed. No other loss or damage to property has, however, been reported.

Foreign Mail Service in West Bengal

- *464. SHRI CHITTA MAHATA: Will fhe Minister of COMMUNICATIONS be pleased to state:
- (a) whether the foreign mail services in West Bengal are virtually in shambles;
 - (b) if so, the reasons thereof; and
- (c) the steps Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir.

- (b) Nil, in view of (a) above.
- (c) There have been occasional delays in the receipt and despatch of mails from Calcutta on account of non-availability of ship sailings, and labour problems. Existing procedures are also being streamlined.

Rehabilitation of Ex-Servicemen

3112. SHRI INDRAJIT GUPTA: Will the Minister of DEFENCE be pleased to state: